

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/1128/2020**

This the 30<sup>th</sup> day of June, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Ashiq Hussain Ganie age 33 years S/o Abdul Rehman Ganie R/o Washbugh, District Pulwama & Anr.

.....Applicants

(Advocate:- Mr. Mir Manzoor Ahmad-**Not Present**)

**Versus**

1. Union of India through Secretary Department of Information and Technology, Government of India, Common Service Centre (CSC), Sepcial Purpose Vechicle (SPV), Electronics Niketan, Ministry of Communication and Information Technology, 6 CGO Complex, Lodhi Road, New Delhi & 3 Ors.

.....Respondents

(Advocate: )

**O R D E R**  
**[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date also i.e. 13.03.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 30.06.2021 for appearance of applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Sushil